

impact on the unit prices of electricity would be dependent on various factors, like quantity, quality and price of imported coal and the quantity of indigenous coal that would be brought under the price pooling mechanism.

Depleting coal deposits

1404. SHRI RAMA CHANDRA KHUNTIA: Will the MINISTER OF COAL be pleased to state :

- (a) the coal deposit in the country, State-wise;
- (b) whether Government is aware of the fact that the way the coal deposit is being exploited and used for thermal power, there would be no coal left in the country after fifty years;
- (c) if so, what is the prospective future plan of Government for fifty years hence when all the coal would be totally exploited; and
- (d) whether Central Mine Planning and Design Institute (CMPDI) or any other organization has been entrusted to start work on such type of prospective planning?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) As per the latest National Inventory on Indian Coal Resources published by Geological Survey of India, as on 01.04.2012, the total coal resources assessed in the country are about 293.497 Billion Tonnes. The State-wise details are given below:

(Million Tonnes)		
Sl. No	State	Estimated Resources
1	2	3
1	Andhra Pradesh	22154.86
2	Assam	513.31
3	Bihar	160.00
5	Jharkhand	80356.20
6	Madhya Pradesh	24376.26

1	2	3
7	Maharashtra	10882.09
8	Orissa	71447.41
9	Sikkim	101.23
10	Uttar Pradesh	1061.80
11	West Bengal	30615.72
12	Arunachal Pradesh	90.23
14	Meghalaya	576.48
15	Nagaland	315.41
TOTAL		293497.15

(b) The exploration for estimating new coal resources is a continuous process. These resources are added to the National Inventory of coal resources. Every year about 2 to 3 billion tonnes are added to the inventory whereas about 0.5 billion tonnes is extracted. It is likely that coal deposits of the country will last for more than 100 years at the current rate of production.

(c) and (d) In view of reply given to part (b) above, the questions do not arise.

Requirement of coal

1405. SHRIMATI GUNDU SUDHARANI: Will the Minister of COAL be pleased to state:

(a) whether the Ministry has ever conducted a study or assessment about the requirement of coal for producing 1 MW of power;

(b) if so, the details thereof;

(c) whether the Ministry takes this into consideration before allocation of coal blocks; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) The requirement of coal for producing power